

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.158/KB/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

Name of the Company	Shail Kumari Devi & Ors -Versus- Chatturam Horilram Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SHAUNAK MITRA
2. SANJAY JHUNJHUNWALA } Advocates
for Petitioners


3. ANUPAM DASADHIKARI - FOR Rsp 3+4

4. PRABIR K. MUKHERJEE.

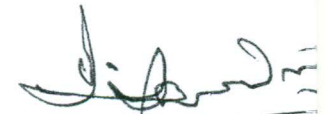
5. DIPANJAN ROY.

6. NIRMALYA DASGUPTA.

for
- R-9.
(Advocate)


6/10/17.

Anupam Dasadhi-
6/10/17.


6/10/17
Advocate

ORDER

Ld. Counsels for the petitioner as also respondent Nos.3,4 and 9 are present.

Matter adjourned due to paucity of time.

Listed on 8th November 2017.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)